

1	2	3	4	5	6	7	8
4.	Chandigarh	3	3	0	0	0	0
5.	Delhi	89	48	25	46	16	0
6.	Goa	6	0	6	6	0	0
7.	Gujarat	161	55	44	125	32	30
8.	Haryana	73	55	12	23	6	0
9.	Karnataka	78	77	0	66	0	1
10.	Kerala	13	13	0	8	0	0
11.	Maharashtra	32	2	0	20	30	0
12.	Madhya Pradesh	10	7	0	5	3	0
13.	Punjab	36	28	4	4	4	0
14.	Rajasthan	41	6	17	25	18	0
15.	Tamil Nadu	206	190	1	28	9	6
16.	Telangana	6	2	2	5	2	0
17.	Tripura	2	0	2	2	0	0
18.	Uttarakhand	6	1	2	3	3	0
19.	Uttar Pradesh	103	44	35	21	24	0
20.	West Bengal	19	14	1	0	4	0
TOTAL		920	558	161	420	164	37

Relaxations to EWS in jobs

1583. SHRIMATI SHANTA CHHETRI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the relaxations in age and other eligibility criteria in Government jobs and education to those categorised under the new quota for Economically Weaker Sections (EWS) among the upper castes;

(b) whether such relaxations are similar to those offered to the OBCs; and

- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) to (c) At, present, no relaxation in age and other eligibility criteria in Government jobs and education is provided for under the Economically Weaker Sections (EWS) reservation quota.

Camps in NIOH, Banhooghly

1584. SHRI MANAS RANJAN BHUNIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the NIOH, Banhooghly, West Bengal has been organizing the identification camps for differently handicapped persons and helps them by providing the Bicycles, Tricycles, Crutches and Hearing aids;

(b) the process of organizing the camps; and

(c) how the different categories of handicapped person will get help?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) Yes Sir. National Institute of Empowerment of Persons with Locomotor Disabilities (erstwhile National Institute for Orthopedically Handicapped), Banhooghly, West Bengal organizes camps for distribution of Aids and Assistive Devices including Tricycles, Crutches and Hearing Aids etc. to different categories of Divyangjan under Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP).

(b) Prior to distribution of aids and assistive devices, identification/assessment of beneficiaries is conducted in the district in co-ordination with District Administration. Based on the assessment of beneficiaries, distribution camps are organized.

(c) A persons with disabilities fulfilling the following conditions would be eligible for assistance under the scheme:-

(i) Having 40% and above disability certificate.

(ii) Has monthly income from all sources not exceeding ₹20000/- per month. In case of dependents, the income of parents/guardians should not exceed ₹ 20000/- per month.